

DCALP/6144/2019-N4

Collectorate

Alappuzha

Dated:20/12/2019

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NO OBJECTION CERTIFICATE

Certified that there is no objection in installing a new retail outlet for storage and distribution of Petroleum products at the approved site in Survey No.557/12 in Block no. 36 of Thalavadi Village of Kuttanad Taluk, Alappuzha District by the The Territory Manager-Retail Bharat, Petroleum Corporation Limited, Ernakulam Territory office (Retail), Irimpanam Installation, Cochin, subjected to the conditions specified in this office proceedings of even number and date.

The NOC is issued purely under the conditions stipulated in Explosive Act & Rules and Petroleum Act & Rules in force.



[Signature]
 ADDITIONAL DISTRICT MAGISTRATE

ALAPPUZHA

To

The Territory Manager-Retail, Bharat Petroleum Corporation Limited, Ernakulam Territory office(Retail), Irimpanam Installation, Cochin.

*This is the true copy of this document -
 marked as 2019 R6(d)*

[Signature]
 APPROVED